

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-66-2020**

Mr. Lloyd Nunes ... Petitioner  
Versus  
The Chief Electrical Engineer & Anr. ... Respondents

Mr. J. P. Supekar with Ms. Y. Coutinho, Advocates for the Petitioner.  
Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional  
Government Advocate for the Respondents.

**Coram:- DIPANKAR DATTA,CJ &  
M. S. SONAK, J**

**Date:- 9<sup>th</sup> July, 2020**

**P.C.**

Heard learned counsel for the parties.

2. We now place this matter for final disposal on Tuesday i.e. 14<sup>th</sup> July, 2020. The Petitioner to serve a private notice upon the private Respondent enclosing this order.

3. The learned Advocate General states that the State will file an additional affidavit placing on record all orders and documents. Copy will be supplied to the learned counsel for the Petitioner preferably by Sunday.

4. Stand over to 14<sup>th</sup> July, 2020.

**M. S. SONAK, J**

**CHIEF JUSTICE**

**at\***